OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI **ORDER**

The following postings and transfers are hereby made in official exigency with immediate effect:

S.N.	Name of the Official	From	То
1	Mr. Shyam Singh, Chowkidar, EC: 90834	Orderly in the Court of Sh. Brijesh Kumar Garg, District Judge (Comm. Court)-01, Shahdara District	Orderly in the Court of Ms. Kirar Bansal, District Judge (Comm. Court- 02) Shahdara District
2	Ms. Rashmi Gupta, Peon/Orderly, EC: 91144692	Dak Peon in the Court of undersigned.	Orderly in the Court of Ms. Karuna Mann, JMFC 07, Shahdara District.
3	E0	Orderly in the Court of Ms. Kiran Bansal, DJ (Comm. Court-02) Shahdara District.	Orderly in the Court of Ms. Shahzadi Halima Sadiya, JMFC Digital Traffic Court, Shahdara District.
		Court Of the State	Orderly in the C

Note: This order shall not be considered as a change of cadre for any of the officials and they shall continue to be in parent cadre for all other purposes.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

> (SANJAY SHARMA-I) Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

No. 8284 - 829! /Admn./P&T/SHD/KKD/2025

Dated: 09 09/2025

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

2. The Administrative Officer (Judl) Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.

3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi. 4. Officers/Officials concerned.

6. Dealing Officials Personal File/Leave/CR.

7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.

8. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

9. PS to the undersigned.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

